

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For hearing on IA	Rule-6 of IB.	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

15 RISHI ANEJA
9880599908
Raghuram
Gadambi
9900039859

Petitioner

Respondent



ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent has filed Memo seeking permission to withdraw I.A 160/17. Memo is recorded, permission is granted to withdraw I.A 160/17. I.A 160/17 is dismissed as withdrawn vide separate order and the main matter is listed for hearing on 09/02/2018.


Member (T)


Member (J)